

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C). No. 564 of 2021

Phool Singh Petitioner

Vs.

The State of Jharkhand & Ors. ... Opposite Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Ajit Kumar, Sr. Advocate
For the O.P.-State : Mr. Anuj Barman, AC to GA-IV
For the O.P.-JAC : Mrs. Richa Sanchita, Advocate

03/10.09.2021 As prayed, put up this case after two weeks to enable the learned
counsel for the opposite parties to file show cause reply.

(Dr. S.N. Pathak, J.)

Punit/-